

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.03.2025

ORDER NO. 71 of 2025

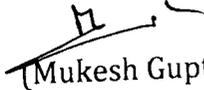
Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT, New Delhi** on **01.04.2025, 11.04.2025** and **25.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
on 01.04.2025, 11.04.2025 and 25.04.2025 At 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

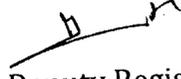
1. The regular Customs and Excise Bench will sit after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner, New Delhi (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar